

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 07<sup>th</sup> May, 2019  
Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
<b>AFTER NOTICE</b>				
1.	Original Application No. 153/2017(CZ) <b>(M.A.No.28/18)</b>	Govind Sharma Vs State of Rajasthan & Ors.	Ms.Nikita Delauri, Adv. for Applicant	
2.	Original Application No. 138/2017(CZ)	Mangal Singh Chauhan Vs State of Madhya Pradesh & 5 Ors.	Mr. Rohit Sharma, Adv. for Applicant	
<b>FOR COMPLIANCE</b>				
3.	Original Application No. 43/2016(CZ)	Nitin Singhvi Vs. Commissioner Nagar Palika Nigam, Raipur & Ors	Ms. Arushi Chauhan, Adv.	
4.	Original Application No. 72/2016(CZ)	Ajay Dubey (Wetland Authority) Vs. State of Raj. & 3 Ors.	Mr. Shrey Raj Saxena, Adv.	
5.	Original Application No. 92/2016(CZ)	Villagers of Village Sinodiya & 3 Ors. Vs. Union of India & Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Abhimanyu Sharma, Manager Legal for R-7 Mr. S.S.Bhagel, Adv.	

**Note :** **No Hon'ble Members is posted in this Bench. The Cases listed on 07-05-2019 shall be adjourned to 04-07-2019.**

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)